

[*Translation*]**SC/ST/OBC Lists**

740. SHRI SOBHANADREES-
WARA RAO VADDE :
SHRI SANTOSH KUMAR
GANGWAR :
SHRI BHAGWAN SHANKAR
RAWAT :
SHRI R. SURENDER REDDY:

Will the Minister of WELFARE be pleased to state :

(a) whether some proposals have been received by the Government for inclusion/Exclusion from the Scheduled Caste/Scheduled Tribe/Other Backward Class lists of certain castes/communities;

(b) if so, the details thereof;

(c) whether the Government have taken any decision in this regard;

(d) if so, the details thereof; and

(e) if not, the time by which the decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V. THANGKA BALU): (a) to (e) 1254 proposals have been received for inclusion in and exclusion from SC/ST lists. All such proposals have been referred to an Advisory Committee constituted for their examination/recommendations.

The Committee is yet to submit its report. On receipt of the report further action would be taken as per provisions contained in Articles 341 and 342 of the Constitution. No time limit can be indicated at this stage.

In case of Other Backward Classes, Government have set up a National Commission for Backward Classes for entertaining, examining and recommending upon requests for inclusion and complaints of over inclusion and under inclusion in the lists of Other Backward Classes. All matters regarding inclusion and exclusion of caste/communities are referred to the Commission for advice. The National Commission for Backward Classes has not sent any recommendation in this regard to the Government so far. The question of taking any decision, therefore, does not arise.

[*English*]**Amnesty International Report**

741. SHRI SHARAD DIGHE :
SHRI RAM VILAS PASWAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the Report of Amnesty International released recently as reported in the Jansatta dated July 7, 1994;

(b) whether the Government have verified the issues appearing in the report;

(c) if so, whether the report is not based on facts;

(d) whether it has been condemned by the Government; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (e) The Government is aware of the said report which is a sort of annual report pertaining to countries